

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
COURT 1**

TP No.198 of 2016 (CP 3 of 2015) With  
Comp.Appl/15(AHM) 2021

**Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)  
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE THE AHMEDABAD BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 12.04.2021**

**Name of the Company:**

J.P. Financial Services Pvt. Ltd.  
V/s.  
Golden Tobacco Ltd. & Ors.

**Section:**

Application For Direction/397-398 of the Companies Act

**ORDER**

Learned Counsel Mr. M.K. Shah appeared for the Petitioner. Learned Counsel Mr. Nikunt Raval appeared. Learned Counsel Mr. Kanish Kejriwal appeared. Learned Counsel Ms. Aishwarya Reddy appeared.

At the request of the Learned Counsel for the Petitioner , the matter stands adjourned.

List the matter on 04.05.2021.

  
(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

  
(MADAN B GOSAVI)  
MEMBER (JUDICIAL)

Dated this the 12th day of April, 2021.